

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI



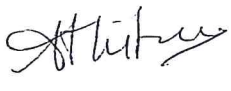
(18)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI. S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : CA/190 & 191/2017  
IN  
PETITION NUMBER : TCP/209/2016  
NAME OF THE PETITIONER(S) : P. Shanmugam & 6 others  
NAME OF THE RESPONDENT(S) : M/s Shanti Enterprises Electricals Private Limited & 5 others  
UNDER SECTION : 397/398


S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1.	R. Shankararayanan Sr. Adv. for P. Giridharan Dominic S. David	Counsel for R1	
2.	Rahul Balaji Vishnu Mohan	Counsel for R2 - R4	
3.	P. H. Arvindh Pandian Sr. Adv. for Satharaj Ranganathan Athiban Vijay AK	Counsel for Petitioners	

### **ORDER**

Counsels representing the parties are present. Counsel for petitioner made his submissions with regard to the interim reliefs. Counters were also filed by the respondents. After hearing the parties, the Tribunal directs the petitioners and respondents to submit a proposal for appointing a Valuer and also by providing the names of three Valuers for valuing the concerned companies before the next date of hearing.

The matter may be posted on 29.11.2017.

  
**S Vijayaraghavan**  
**Member (Technical)**

  
**K Anantha Padmanabha Swamy**  
**Member (Judicial)**

bc